

SEVENTH REPORT

(SECOND LOK SABHA)

1. the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Seventh Report.

2. The Committee held their sitting on the 5th May, 1958. The Committee considered ten applications for leave of absence. The recommendation of the Committee with respect to each application is given below:

3. *Shri V. Eacharan.*—The Member has applied for leave of absence from the 3rd March, 1958 to the end of the Fourth Session on account of the death of his wife. The total period of his absence from the 3rd March to the 9th May, 1958 would amount to 68 days. The Committee recommend that leave may be granted to the Member for 59 days in the first instance i.e., upto the 30th April, 1958.

4. *Shri Balasaheb Salunke.*—The Member has applied for leave of absence for 17 days from the 17th March to the 2nd April, 1958 as he was ill. The Committee recommend that leave may be granted to the Member for this period.

5. *Shri U. Muthuramalinga Thevar.*—The Member has applied for leave of absence for the remaining period of the Fourth Session from 9th April, 1958 as he is detained in Jail under the Preventive Detention Act. The total period of his absence from the 9th April to the 9th May, 1958 would amount to 31 days. The Committee recommend that leave may be granted to the Member for this period.

6. *Shri Chandikeshwar Sharan Singh Ju Deo.*—The Member has applied for leave of absence from the 10th February to the 4th April, 1958 on the ground of illness. As the member was also absent on the 5th April, 1958, the total period of his absence from the 10th February to the 5th April, 1958 would amount to 55 days. The Committee recommend that leave may be granted to the Member for this period.

7. *Shri T. T. Krishnamachari.*—The Member has applied for leave of absence from the 20th February to the end of the Fourth Session on account of ill health. The total period of his absence from the 20th February to the 9th May, 1958 would amount to 79 days. The Committee recommend that leave may be granted to the Member for 59 days in the first instance i.e., upto the 19th April, 1958.

8. *Shri P. C. Bose.*—The Member has applied for leave of absence for 48 days from the 28th February to the 16th April, 1958 on account of the death of his wife. The Committee recommend that leave may be granted to the Member for this period.

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 9. *Shri Rajaram Balkrishna Raut*.—The Member has applied for leave of absence from the 16th March to the end of the Fourth Session on the ground of illness. As the Member is continuously absent from the 7th March, 1958, the total period of his absence from the 7th March to the 9th May, 1958 would amount to 64 days. The Committee recommend that leave may be granted to the Member for 59 days in the first instance *i.e.*, upto the 4th May, 1958.

10. *Chowdhry Brahm Perakash*.—The Member has applied for leave of absence from the 24th April to the end of the Fourth Session as he has gone abroad (to China). The total period of his absence from the 24th April to the 9th May, 1958 amounts to 16 days. The Committee recommend that leave may be granted to the Member for this period.

11. *Shri Pendakanti Venkatasubbaiah*.—The Member has applied for leave of absence from the 26th March to the 26th April, 1958 on account of the illness of his son. As the Member was continuously absent from the 12th March, 1958, the total period of his absence from the 12th March to the 26th April, 1958 amounted to 46 days. The Committee recommend that leave may be granted to the Member for this period.

12. *Shri R. Kanakasabai*.—The Member has applied for leave of absence from the 28th March to the end of the Fourth Session on the ground of illness. The total period of his absence from the 28th March to the 9th May, 1958 would amount to 43 days. The Committee recommend that leave may be granted to the Member for this period.

13. A statement showing the names of members who have been continuously absent from the sittings of the House for 15 days or more during the Fourth Session (upto 21st March, 1958) is laid on the Table.

NEW DELHI;
 The 6th May, 1958.

MULCHAND DUBE,
 Chairman.